

**Central Administrative Tribunal
Principal Bench**

OA No.3663/2014

New Delhi, this the 10th day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. P.N. Pathak, Aged 58 years
Asstt. Director, S/o Atma Ram Pathak
R/o 555, Kha/52, Alab Bagh
Lucknow (UP).
2. M W Asole (Aged 58 years)
(Assistant Director)
S/o W.G. Asole
R/o 58/59, Guruprasad Apartments
Old Sumbhedar
Nagpur, Maharashtra
3. G. Ramakanth, Aged 57 years
(Asstt. Director), S/o Late G. Ramulu
R/o 7-1/1A, Takur Basi
Kolkata, West Bengal.Applicants

(By Advocate: Ms. Harviner Oberoi)

Versus

Union of India through Secretary
Ministry of Statistics and Programme
Implementation, Sarkar Patel Bhawan
Sansad Marg, New Delhi-110001.Respondent

(By Advocate: Ms. Avinash Kaur)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

Learned counsel for the applicant and learned
counsel for the respondents submit that in view of the

developments that have taken place during the pendency of the OA, namely, the applicant having been promoted on the basis of the recommendations of the DPC, the grievance does not subsists. It is also brought to our notice that in identical circumstances, OA No.3449/2014 was disposed of on 08.08.2017.

2. Therefore, we dispose of the OA taking on record the submissions made by learned counsel for the parties that the applicant has no subsisting grievance. There shall be no order as to costs.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member(A) Chairman

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